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Item No.19

M.A. No.159/2003 IN
O.A. No.383/2002

21.2.2003

Present : Original Applicant in person

Ms. Lata Gangwani, learned proxy
counsel for Shri H.K. Gangwani, learned
counsel for the respondents.
(Applicants in MA 159/2003)

MA 159/2003

In the absence of any objection. Final
opportunity is given to the respondents to comply with
the directions of this Tribunal. It is prayed that
eight weeks may be granted to pass a detailed and
speaking order.

Allowed as prayed.

MA 159/2003 is disposed of.

Chips
(A.P. Nagrath)
Member (A)

Ag
(V.S. Aggarwal)
Chairman

/ravi/